

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No.202
(IB)-707/ND/2023
RA-19/2024

IN THE MATTER OF:
Ultratech Cement Ltd.

... **Applicant/Petitioner**

Versus

Aadideva Insfratech Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 09.05.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

RA-19/2024: There is no appearance on behalf of the Non-Applicant, despite service of notice. In the wake, **the RA is allowed**, and Company Petition (IB)-707/ND/2023 is restored to its original position.

List the Company Petition (IB)-707/ND/2023 on 12.06.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)